

GOVERNMENT OF INDIA
MINISTRY OF COAL
LOK SABHA
UNSTARRED QUESTION NO. 494
TO BE ANSWERED ON 20.07.2022

Coal Mining Capacity

494. SHRI SISIR KUMAR ADHIKARI:

Will the Minister of **COAL** be pleased to state:

- (a) the details of Coal mining capacity in the country since the last three years;
- (b) whether there is any Government order of allocation of coal mining units for the end-user sectors like Power, Steel etc and if so, the details thereof;
- (c) whether these allotments are maintained as per the quality grade and expected timelines thereof; and
- (d) if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF PARLIAMENTARY AFFAIRS, COAL AND MINES
(SHRI PRALHAD JOSHI)

(a): The details of Coal mining capacity in the country since the last three years are as below:

(in Mt)

Coal PSUs	2019-20	2020-21	2021-22
CIL	732.19	725.01	768.69
SCCL	69.73	69.90	71.58
NLCIL	0.00	1.25	4.00
Captive/ Commercial Mines	125.57	149.07	161.13

(b): After the launch of commercial mining scheme in June 2020, all mines are allocated under commercial mining scheme of auction. However, before launch of commercial mining scheme, end use details of 85 allocated mines are as under:

Mode of Allocation	End Use "Power"	End Use "NRS"	Old Scheme of commercial mining allotted to PSU
Auction	5	20	0
Allotment	42	2	16
Total	47	22	16

(c) & (d): Allotment of a mine of a respective grade is made as per requirement and availability of quality grade. Further, as per provisions contained in the Allotment Agreement signed between the Government and Allottee, Allottee has to adhere to the timelines provided in the Agreement for different milestones including Mine Opening Permission which are monitored by the Government.
